

**GOVERNMENT OF MEGHALAYA  
LAW (A) DEPARTMENT.**

**CORRIGENDUM**

Dated Shillong the 6<sup>th</sup> July, 2020.

No. LR (A) 32/92/Pt.IV/201 –The name Shri Sengbirth Silchi M. Marak, Assistant Public Prosecutor, Williamnagar, East Garo Hills as appeared in the notification No. LR (A) 32/92/Pt.IV/182 dt. 18<sup>th</sup> February, 2020 may please be read as Shri Sengbirth Silchi M. Sangma.

Sd/-

(L.A. Lyndem)

Under Secretary to the Govt of Meghalaya,  
Law Department.

**Memo No. LR (A) 32/92/Pt.IV/201-A,**

**Dated Shillong, the 6<sup>th</sup> July, 2020.**

Copy forwarded to :-

1. The Advocate General, High Court of Meghalaya, Shillong .
2. The Director General of Police, Meghalaya, Shillong.
3. The Deputy Commissioners, Shillong/ Nongstoin/ Nongpoh/ Jowai/ Tura/ Williamnagar/ Baghmara/ Ampati/Resubelpara/ Mawkyrwat/ Khliehriat.
4. The Superintendent of Police, Shillong/Nongstoin/Nongpoh/Jowai/Tura.
5. The District & Sessions Judge, Shillong/Jowai/Tura/Nongpoh/Nongstoin/ Williamnagar.
6. The Chief Judicial Magistrate, Shillong/ Jowai/ Tura/ Nongpoh/ Nongstoin/ Williamnagar.
7. The Judge, Autonomous District Council Court, Shillong/Jowai/Tura.
8. The Accountant General (A&E). Meghalaya, Shillong-793001. The Assistant Government Pleader-cum-Assistant Public Prosecutor will not be entitled to retaining fees but will receive other fees for appearing/conducting cases in the Courts as per Government O.M. No. LR(B)1 89/Pt./33,dt. 28.03.2000 as amended.
9. The Government Pleaders/Public Prosecutors. Shillong/Nongstoin/Nongpoh/ Jowai/ Tura/ Khliehriat/ Mawkyrwat/ Williamnagar/ Resubelpara/ Ampati/ Baghmara.
10. The Sub-Divisional Officer (Civil) Judicial Officer Sohra/Mairang/Mawkyrwat/ Amlarem.
11. All the above Advocates concerned.
12. The Secretary, Shillong Bar Association, Shillong/Jowai Bar Association Jowai/Tura Bar Association, Tura.
13. The Director of Printing & Stationery, Meghalaya, Shillong for favour of publication of the notification in the next issue of the Meghalaya Gazette.
14. Law (B) Department.
15. The Data Entry Operator, Office of the Legal Remembrancer, Shillong for uploading the above notification in the website of Law Department.
16. The Treasury Officer, Shillong/Jowai/Khliehriat/Nongpoh/Nongstoin/Mawkyrwat/ Tura/Williamnagar/Resubelpara/Ampati.
17. Guard file.

By order etc.,

  
Under Secretary to the Govt. of Meghalaya,  
Law Department.